

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(THIRTIETH REPORT)

(Presented on 19-11-1986)

The Business Advisory Committee held a sitting on Wednesday, the 19th November, 1986.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- (1) The Indecent Representation of Women (Prohibition) Bill, 1986, as passed by Rajya Sabha. 3 hours

(Consideration and passing)

- (2) The Customs and Excise Revenues Appellate Tribunal Bill, 1986. 2 hours

(Consideration and passing)

- (3) The Infant Milk Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill, 1986, as passed by Rajya Sabha. 2 hours

(Consideration and passing)

3. The Committee also recommend that discussions under Rule 193 on the following matters may be held on the days shown against each:—

- (i) Statement made by the Prime Minister on 19-11-1986 regarding the Second Conference of the South Asian Association for Regional Cooperation (SAARC). On Thursday, the 20th November, 1986 (2 P.M.)

- (ii) Drought and Floods On Tuesday, the 25th November, 1986 (2 P.M.)

- (iii) National Symbols need to preserve their sanctity and dignity. On Thursday, the 27th November, 1986 (2 P.M.)

NEW DELHI;

November 19, 1986
Kartika 28, 1908 (Saka)

BAL RAM JAKHAR,

Chairman,
Business Advisory Committee.